

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 713/MP/2025

Subject : Petition under Section 79 and 178 of the Electricity Act, 2003 read with the CERC (Indian Electricity Grid Code) Regulations 2023, the CERC (Ancillary Services) Regulations, 2022, the CERC (Deviation Settlement Mechanism and Related Matters) Regulations, 2024, and Commissions Suo-Motu Orders in 7/SM/2023 and 2/SM/2025 to secure reliable grid operation.

Petitioner : GRID Controller of India Limited (GCIL)

Respondent : Mytrah Energy (India) Private Limited (MEIPL) & Ors.

Date of Hearing : **6.1.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Gajendra Sinh Vasava, NLDC
Shri Subhendu Mukherjee, NLDC
Shri Alok Kr. Mishra, NLDC
Ms. Himani Dutta, NLDC
Shri Parinay Deep Shah, Advocate, SKPPPL
Ms. Shikha Ohri, Advocate, SKPPPL
Shri Kartik Sharma, Advocate, SKPPPL
Shri Aniket Prasoon, Advocate, WBSEDCL
Shri Vinit Jha, Advocate, WBSEDCL
Shri Sarthak Sareen, Advocate, WBSEDCL
Shri Aman Anand, Advocate, JSWEUL, R. 321, 326, 343
Shri Aman Dixit, Advocate, JSWEUL R. 321, 326, 343
Ms. Natasha Debroy, Advocate, JSWEUL R. 321, 326, 343
Shri Aditya K. Singh, Advocate, UPPCL
Shri Vineet Gupta, Advocate, UPPCL
Shri Divyansh Singh, Advocate, UPPCL
Shri Anup Jain, Advocate, MSEDCL
Ms. Nishtha Goel, Advocate, MSEDCL
Shri S. Vallinayagam, Advocate, TANGEDCO, TNSLDC, PCKL,
Ms. Bhavya Arora, Advocate, TANGEDCO, TNSLDC
Ms. Bhargavi Kannan, Advocate, BYPL & BRPL
Ms. Kavya Sarin, Advocate, BYPL & BRPL
Shri Venkatesh, Advocate, NTPC, DVC, Adani & amp; SPL
Ms. Priya Dhankar, Advocate, NTPC, DVC, Adani & amp; SPL
Ms. Surbhi Kapoor, Advocate, NTPC, DVC, Adani & amp; SPL
Shri Kunal Veer Chopra, Advocate, NTPC, DVC, Adani & amp; SPL
Shri Mansoor Ali Shoket, Advocate, TPDDL



Shri Nitin Kala, Advocate, TPDDL
Shri Kunal Singh, Advocate, TPDDL
Shri Tanmay Jain, Advocate, TPDDL
Ms. Kanishka Rawat, Advocate, TPDDL
Ms. Kashish Singh, Advocate, TPDDL
Shri Samarth Kashyap, Advocate, Ayana Power
Shri Anubhav Mishra, Advocate, Ayana Power
Shri Shubhranshu Padhi, Advocate, Karnataka SLD
Shri Pranav Giri, Advocate, Karnataka SLDC
Shri Ritik Sharma, Advocate, Karnataka SLDC

Record of Proceedings

Due to a paucity of time, the matter could not be taken up for the hearing. Accordingly, the Commission adjourned the matter.

2. The Petition will be listed for hearing on **10.3.2026 at 2.30 P.M.**

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)